

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONTEMPT PETITION(C) NOS. 837-838/2023 IN
CIVIL APPEAL NOS. 4347-4375/2014

KRISHAN KUMAR & ANR.

Petitioner(s)

VERSUS

SHRI DEEPAK KUMAR & ORS.

Respondent(s)

(IA No. 331552/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 339435/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 331823/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 125226/2023 - EXEMPTION FROM FILING O.T.
IA No. 154295/2023 - EXEMPTION FROM FILING O.T.
IA No. 122146/2023 - EXEMPTION FROM FILING O.T.
IA No. 150991/2023 - EXEMPTION FROM FILING O.T.
IA No. 100160/2023 - EXEMPTION FROM FILING O.T.
IA No. 148702/2023 - EXEMPTION FROM FILING O.T.
IA No. 48518/2023 - EXEMPTION FROM FILING O.T.
IA No. 148654/2023 - EXEMPTION FROM FILING O.T.
IA No. 148354/2023 - EXEMPTION FROM FILING O.T.
IA No. 98194/2025 - EXEMPTION FROM FILING O.T.
IA No. 144992/2023 - EXEMPTION FROM FILING O.T.
IA No. 55221/2023 - EXEMPTION FROM FILING PAPER BOOKS
IA No. 331545/2025 - INTERVENTION/IMPLEADMENT
IA No. 339432/2025 - INTERVENTION/IMPLEADMENT
IA No. 331061/2025 - INTERVENTION/IMPLEADMENT
IA No. 337600/2025 - INTERVENTION/IMPLEADMENT
IA No. 326329/2025 - INTERVENTION/IMPLEADMENT
IA No. 337305/2025 - INTERVENTION/IMPLEADMENT
IA No. 4978/2026 - INTERVENTION/IMPLEADMENT
IA No. 325748/2025 - INTERVENTION/IMPLEADMENT
IA No. 337073/2025 - INTERVENTION/IMPLEADMENT
IA No. 4543/2026 - INTERVENTION/IMPLEADMENT
IA No. 335154/2025 - INTERVENTION/IMPLEADMENT
IA No. 2548/2026 - INTERVENTION/IMPLEADMENT
IA No. 331824/2025 - INTERVENTION/IMPLEADMENT
IA No. 2508/2026 - INTERVENTION/IMPLEADMENT
IA No. 1426/2026 - INTERVENTION/IMPLEADMENT
IA No. 150989/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 148351/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 98191/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 27949/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

Diary No(s). 42317/2025 (III-A)

(FOR EXEMPTION FROM FILING O.T. ON IA 182933/2025, FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 182934/2025 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 182935/2025,

FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 182937/2025

IA No. 182934/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT

IA No. 182935/2025 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 182933/2025 - EXEMPTION FROM FILING O.T.

IA No. 182937/2025 - EXEMPTION FROM FILING PAPER BOOKS)

Diary No(s). 57173/2025 (III-A)

(FOR EXEMPTION FROM FILING O.T. ON IA 251636/2025

FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 251637/2025

FOR CONDONATION OF DELAY IN FILING ON IA 251639/2025

FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 251640/2025)

CONMT.PET.(C) No. 1020/2023 in C.A. No. 4347-4375/2014 (III-A)

(FOR EXEMPTION FROM FILING O.T. ON IA 122213/2023)

CONMT.PET.(C) No. 1062/2023 in C.A. No. 9744/2017 (III-A)

(IA No. 124876/2023 - EXEMPTION FROM FILING PAPER BOOKS)

CONMT.PET.(C) No. 218-246/2024 in C.A. No. 4347-4375/2014 (III-A)

(IA No. 252834/2023 - APPLICATION FOR PERMISSION and IA No. 159623/2023 - EXEMPTION FROM FILING O.T.)

CONMT.PET.(C) No. 247-275/2024 in C.A. No. 4347-4375/2014 (III-A)

(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 15902/2024

CONMT.PET.(C) No. 276-304/2024 in C.A. No. 4347-4375/2014 (III-A)

(IA No. 228444/2023 - APPLICATION FOR EXEMPTION FROM FILING MEMO OF PETITION AND IA No. 162151/2023 - EXEMPTION FROM FILING O.T.)

CONMT.PET.(C) No. 305-333/2024 in C.A. No. 4347-4375/2014 (III-A)

(FOR EXEMPTION FROM FILING O.T. ON IA 162174/2023 AND FOR APPLICATION FOR EXEMPTION FROM FILING MEMO OF PETITION ON IA 228442/2023)

CONMT.PET.(C) No. 334-362/2024 in C.A. No. 4347-4375/2014 (III-A)

(FOR EXEMPTION FROM FILING O.T. ON IA 164744/2023,

FOR CONDONATION OF DELAY IN FILING ON IA 236324/2023

IA No. 228431/2023 - APPLICATION FOR EXEMPTION FROM FILING MEMO OF PETITION AND IA No. 164744/2023 - EXEMPTION FROM FILING O.T.

**CONMT.PET.(C) No. 363-391/2024 in C.A. No. 4347-4375/2014 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 164821/2023
FOR APPLICATION FOR EXEMPTION FROM FILING MEMO OF PETITION ON IA
228436/2023, FOR CONDONATION OF DELAY IN FILING ON IA 236330/2023**

CONMT.PET.(C) No. 392-420/2024 in C.A. No. 4347-4375/2014 (III-A)

**CONMT.PET.(C) No. 421-449/2024 in C.A. No. 4347-4375/2014 (III-A)
(IA No. 120120/2024 - CONDONATION OF DELAY IN FILING THE SPARE
COPIES, IA No. 252386/2023 - EXEMPTION FROM FILING O.T. AND
IA No. 191404/2025 - INTERVENTION/IMPLEADMENT)**

**CONMT.PET.(C) No. 451-479/2024 in C.A. No. 4347-4375/2014 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 19691/2024
FOR CONDONATION OF DELAY IN FILING ON IA 19699/2024
FOR APPLICATION FOR EXEMPTION FROM FILING MEMO OF PETITION ON IA
19706/2024)**

**CONMT.PET.(C) No. 348-376/2025 in C.A. No. 4347-4375/2014 (III-A)
FOR APPLICATION FOR PERMISSION ON IA 67417/2024
Diary No(s). 19601/2024 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 70115/2025)**

**CONMT.PET.(C) No. 318/2025 in CONMT.PET.(C) No. 190/2016 In C.A.
No. 4347-4375/2014 (III-A)
(IA No. 164834/2024 - APPLICATION FOR EXEMPTION FROM FILING THE
RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT
IA No. 126082/2025 - DELETING THE NAME OF PETITIONER/RESPONDENT
IA No. 164825/2024 - EXEMPTION FROM FILING O.T.
IA No. 247614/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)**

**CONMT.PET.(C) No. 319-347/2025 in C.A. No. 4347-4375/2014 (III-A)
(FOR APPLICATION FOR PERMISSION ON IA 202944/2024)**

**Diary No(s). 24481/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 117916/2025)**

**Diary No(s). 24553/2025 (III-A)
(IA No. 118347/2025 - CONDONATION OF DELAY IN FILING
IA No. 118345/2025 - EXEMPTION FROM FILING O.T.
IA No. 133329/2025 - EXEMPTION FROM FILING PAPER BOOKS)**

**Diary No(s). 24642/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 117476/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 117477/2025
FOR CONDONATION OF DELAY IN FILING ON IA 117480/2025**

**Diary No(s). 24646/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 117487/2025**

**FOR CONDONATION OF DELAY IN FILING ON IA 117488/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 117489/2025)**

**Diary No(s). 25180/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 120191/2025
FOR CONDONATION OF DELAY IN FILING ON IA 120195/2025)**

**Diary No(s). 25184/2025 (III-A)
(IA No. 120378/2025 - CONDONATION OF DELAY IN FILING
IA No. 120381/2025 - EXEMPTION FROM FILING O.T.)**

**Diary No(s). 25623/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 121815/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 121821/2025
FOR CONDONATION OF DELAY IN FILING ON IA 121822/2025)**

**Diary No(s). 25780/2025 (III-A)
(IA No. 130988/2025 - CONDONATION OF DELAY IN FILING
IA No. 130990/2025 - EXEMPTION FROM FILING PAPER BOOKS)**

**Diary No(s). 25808/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 122399/2025)**

**Diary No(s). 25833/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 125731/2025
FOR EXEMPTION FROM FILING O.T. ON IA 125733/2025)**

**Diary No(s). 25901/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 128247/2025)**

**Diary No(s). 26148/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 124125/2025
FOR CONDONATION OF DELAY IN FILING ON IA 124126/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 124127/2025
FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA
185991/2025)**

**Diary No(s). 26157/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 125186/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 125190/2025
FOR CONDONATION OF DELAY IN FILING ON IA 125196/2025
FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA
185992/2025)**

**Diary No(s). 26637/2025 (III-A)
(IA No. 126400/2025 - CONDONATION OF DELAY IN FILING
IA No. 126403/2025 - EXEMPTION FROM FILING O.T.
IA No. 126401/2025 - EXEMPTION FROM FILING PAPER BOOKS)**

Diary No(s). 26648/2025 (III-A)

Diary No(s). 26671/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 126894/2025)
FOR EXEMPTION FROM FILING O.T. ON IA 124729/2025

Diary No(s). 26854/2025 (III-A)
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 125074/2025
FOR CONDONATION OF DELAY IN FILING ON IA 125075/2025)

Diary No(s). 26903/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 125411/2025
FOR APPLICATION FOR EXEMPTION FROM FILING MEMO OF PETITION ON IA
125417/2025)

Diary No(s). 26906/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 125445/2025
FOR APPLICATION FOR PERMISSION ON IA 125461/2025)

Diary No(s). 27065/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 185979/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 185982/2025
FOR CONDONATION OF DELAY IN FILING ON IA 185983/2025
FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA
185985/2025

Diary No(s). 27440/2025 (III-A)
(IA No. 128142/2025 - CONDONATION OF DELAY IN FILING
IA No. 128143/2025 - EXEMPTION FROM FILING O.T.)

Diary No(s). 27859/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 128793/2025)

Diary No(s). 27863/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 128883/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 128888/2025
FOR CONDONATION OF DELAY IN FILING ON IA 128891/2025
FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA
185996/2025)

Diary No(s). 27878/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 129508/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 129509/2025
FOR CONDONATION OF DELAY IN FILING ON IA 129510/2025
FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA
186000/2025)

Diary No(s). 28012/2025 (III-A)

(FOR EXEMPTION FROM FILING O.T. ON IA 129400/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 129403/2025
FOR CONDONATION OF DELAY IN FILING ON IA 129404/2025
FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA
185994/2025)

Diary No(s). 28595/2025 (III-A)
(IA No. 131971/2025 - CONDONATION OF DELAY IN FILING
IA No. 131972/2025 - EXEMPTION FROM FILING O.T.
IA No. 325743/2025 - INTERVENTION/IMPLEADMENT
IA No. 324819/2025 - INTERVENTION/IMPLEADMENT)

Diary No(s). 28877/2025 (III-A)
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 133542/2025
FOR CONDONATION OF DELAY IN FILING ON IA 133545/2025)

Diary No(s). 28879/2025 (III-A)
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 133564/2025
FOR CONDONATION OF DELAY IN FILING ON IA 133566/2025)

Diary No(s). 28882/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 133584/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 133590/2025)

Diary No(s). 29100/2025 (III-A)
(IA No. 135155/2025 - EXEMPTION FROM FILING O.T.
IA No. 137662/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 29102/2025 (III-A)
(IA No. 134676/2025 - EXEMPTION FROM FILING O.T.
IA No. 136877/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 29104/2025 (III-A)
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 136062/2025
FOR CONDONATION OF DELAY IN FILING ON IA 136063/2025
FOR EXEMPTION FROM FILING O.T. ON IA 136068/2025
FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA
186002/2025)

Diary No(s). 29175/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 185987/2025
FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA
185989/2025)

Diary No(s). 29329/2025 (III-A)
(FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 224901/2025)

FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA 224902/2025 AND FOR EXEMPTION FROM FILING O.T. ON IA 224903/2025)

**Diary No(s). 41654/2025 (III-A)
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 178819/2025 FOR CONDONATION OF DELAY IN FILING ON IA 178822/2025**

**Diary No(s). 44447/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 190949/2025 FOR APPLICATION FOR PERMISSION ON IA 190958/2025 FOR EXEMPTION FROM FILING O.T. ON IA 190962/2025 FOR APPLICATION FOR TAGGING/DETAGGING ON IA 313062/2025)**

**Diary No(s). 46673/2025 (III-A)
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 202360/2025 FOR CONDONATION OF DELAY IN FILING ON IA 202367/2025)**

**Diary No(s). 55103/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 243789/2025 FOR APPLICATION FOR PERMISSION ON IA 243790/2025 FOR CONDONATION OF DELAY IN FILING ON IA 243791/2025)**

**Diary No(s). 56576/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 250222/2025)**

**Diary No(s). 43971/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 189834/2025 FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 189836/2025 FOR CONDONATION OF DELAY IN FILING ON IA 189837/2025)**

**Diary No(s). 44289/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 190279/2025 FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 190284/2025 FOR CONDONATION OF DELAY IN FILING ON IA 190285/2025 FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 190286/2025)**

**Diary No(s). 28594/2025 (III-A)
(IA No. 131926/2025 - CONDONATION OF DELAY IN FILING, IA No. 310308/2025 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS AND IA No. 131928/2025 - EXEMPTION FROM FILING O.T.)**

**Diary No(s). 28603/2025 (III-A)
(IA No. 131980/2025 - CONDONATION OF DELAY IN FILING IA No. 310305/2025 - CONDONATION OF DELAY IN REFILEING /CURING THE DEFECTS AND IA No. 131981/2025 - EXEMPTION FROM FILING O.T.)**

**Diary No(s). 71038/2025 (III-A)
(IA No. 319655/2025 - APPLICATION FOR EXEMPTION FROM FILING THE**

**RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT
IA No. 319657/2025 - CONDONATION OF DELAY IN FILING)**

Date : 22-01-2026 These matters were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE PRASANNA B. VARALE**

**For Petitioner(s) :Mr. Abbula Kalam, Adv.
Mr. Satish Pandey, AOR
Mr. Manish Kumar Tiwari, Adv.
Ms. Jay Jaimini Pandey, Adv.
Mr. Mahendra Pratap Singh, Adv.
Mr. Satya Prakash Narain Tripathi, Adv.
Mr. Prabhoo Dayal Tiwari, Adv.
Mr. Rahul Kumar, Adv.
Mr. Abdul Qadir, Adv.
Mr. Harendra Kumar Sharma, Adv.
Mrs. Smriti Kumari, Adv.
Mr. Braj Kishore Mishra, Adv.
Mr. Meghraj Singh, Adv.
Mr. Akbar Ali, Adv.
Mr. Aakash Saini, Adv.
Mr. Anirudh Bankura, Adv.
Mr. Sudhanshu Tiwari, Adv.
Mr. Kafeel Ahmed, Adv.

Ms. Ritu Reniwal, AOR
Mr. Mahendra Kumawat, Adv.
Mr. Sanjeev, Adv.
Mr. Ram Bhadauria, Adv.
Mr. Robin Khokhar, Adv.
Mr. B N Dubey, Adv.

Ms. Anvesha Saha, AOR

Ms. Aparajita Singh, Sr. Adv.
Mr. Pushendra Singh, Adv.
Mr. Himanshu Joshi, Adv.
Mr. Gurrick Jassar, Adv.
M/s V. Maheshwari & Co., AOR

Mr. Amit Pawan, AOR

Mr. Ashok Panigrahi, Sr. Adv.
Mr. Susheel Tomar, Adv.
Ms. Harshita Verma, Adv.
Ms. Dimcy Chopra, Adv.
Mr. Chand Qureshi, AOR**

Mr. Ajay Bansal, Adv.
Mr. Gaurav Yadav, Adv.
Ms. Veena Bansal, Adv.
Mr. Saurav Jindal, Adv.
Mr. Anurag Yadav, Adv.
Ms. Seema Patnaha, Adv.

Mr. Piyush Negi, Adv.
Mr. Vijay Kumar, Adv.
Mr. Sundeep Pandhi, Adv.
Mr. Rakesh Kumar Yadav, Adv.
Mr. Nand Ram, Adv.
Mr. Md. Imran Siddiqui, Adv.
Mr. M.S. Husain, Adv.
Mr. Jinendra, AOR

Mr. Vivek Tankha, Sr. Adv.
Mr. Inder Dev Singh, Adv.
Mr. Vipul Tiwari, Adv.
Ms. Niti Richhariya, AOR
Mr. Chaitanya Sharma, Adv.

Mr. Nikhil Rohatgi, Adv.
Ms. Ranjeeta Rohatgi, AOR
Mr. Yuvraj Kashyap, Adv.
Mr. Tanishq Kashyap, Adv.

Mr. Sandeep Kumar Mishra, Adv.
Mr. Prashant Kumar Umrao, AOR
Mr. Gaurav Patel, Adv.

Mrs. K. Sarada Devi, AOR

Mr. Pushkar Sharma, AOR
Mr. Akshit Chauhan, Adv.
Mr. Amarjeet Prakash, Adv.
Ms. Nagma Bee, Adv.
Mr. Anirudh Kaushik, Adv.

Mr. Sanjeev Malhotra, AOR

Mr. Rahul Kaushik, Sr. Adv.
Mr. Susheel Tomar, Adv.
Ms. Harshita Verma, Adv.
Mr. Prashant Shukla, Adv.
Ms. Seema Patnaha, Adv.
Mr. Vinayak Sharma, Adv.
Mr. Satyajeet Kumar, AOR

Mr. Vivek Jain, AOR
Mr. Nikhil Rohatgi, Adv.
Mr. Sadiq Noor, Adv.
Mr. Rohit H. Nair, Adv.
Ms. Benila Benet, Adv.
Ms. Suchitra Kumbhat, Adv.

Mr. Umesh Dubey, AOR
Mr. Mithilesh Kumar Mishra, Adv.
Mr. Deepak Mishra, Adv.
Mr. Anish Chandra Mishra, Adv.
Mr. Rajesh Singh, Adv.

Mr. Nikhil Rohatgi, Adv.
Ms. Samten Doma Lachungpa, AOR

Mr. Vikas Singh, Sr. Adv.
Mr. Abbula Kalam, Adv.
Ms. Aparna Bhat, Sr. Adv.
Mr. Ramakrishnan Viraraghavan, Sr. Adv.
Mr. K. Krishna Kumar, AOR

Mr. Syed Mehdi Imam, AOR
Mr. Tashriq Ahmad, Adv.
Ms. Farzeen Iqbal, Adv.
Mr. S. U. Abbas, Adv.
Mr. Mohd Parvez Dabas, Adv.
Mr. Uzmi Jamil Husain, Adv.

Mr. Anand Nandan, Adv.
Mr. Kuldeep Mishra, Adv.
Ms. Aashna Aggarwal, Adv.
Mr. Rameshwar Prasad Goyal, AOR

Ms. Madhu Moolchandani, AOR

Mr. Awadhesh Kumar, Adv.
Ms. Rachana Srivastava, Sr. Adv.
Mr. Dinesh Kumar Goswami, Sr. Adv.
Mr. Umesh Kumar Pal, Adv.
Mr. Satyam Pandey, Adv.
Ms. Monika, Adv.
Mr. Pradeep Kumar Dwivedi, Adv.
Mr. Kunwar Aditya Singh, Adv.
Mr. L K Giri, Adv.
Mr. Vishweshwar Mishra, Adv.
Ms. Lalita Gupta, Adv.
Mr. Raghvendra Upadhyay, Adv.
Mr. Praveen Kumar Singh, Adv.
Mr. S Giri, Adv.

Mr. Purnima Jain, Adv.
Ms. Madhubala, Adv.
Mr. Anuj Shukla, Adv.
Mr. Neeraj Kumar Singh, Adv.
Mr. Jitendra Kumar, Adv.
Mr. Shresth Agarwal, Adv.
Mr. Makardhvaj Yadav, Adv.
Mr. Vipin Kumar, Adv.
Mr. Sandeep Kumar Dwivedi, AOR
Mr. Sandeep Kumar, Adv.
Mr. Abhishek Mishra, Adv.

Mr. Prashant Shukla, Adv.
Mr. Suyash Srivastava, Adv.
Mr. Abhishek Tiwari, Adv.
Mr. Giridhar Upadhyay, Adv.
Mr. Vinayak Sharma, Adv.
Mr. Rakesh Tiwari, Adv.
Mr. Satyajeet Kumar, AOR

Mr. Pradeep Rai, Sr. Adv.
Mr. Manoj K. Mishra, AOR
Mrs. Rajshree Rai, Adv.
Mr. Vinay Kumar Rai, Adv.
Mr. Umesh Dubey, Adv.
Ms. Modoyia Kayina, Adv.
Ms. Farhat Naim, Adv.
Mr. Paras Chauhan, Adv.
Ms. Madhulika, Adv.
Mr. Radeesh Kumar Mt, Adv.
Mr. Amulya Dev Mishra, Adv.

Mr. Keshav Ranjan, AOR
Ms. Deeplaxmi Subhash Matwankar , AOR

Mr. Raghwendra Tiwari, Adv.
Ms. Mamta Tiwari, Adv.
Mr. Arvind Kumar Ojha, Adv.
Ms. Amrita Kumari, AOR

Mr. Jatindra Kumar, AOR
Mr. Santosh Kumar, Adv.
Mr. Rajesh Singh, Adv.
Mr. S.P. Sagar, Adv.
Mr. Om Parkash, Adv.

Mr. Dinesh Kumar Tiwary, Adv.
Ms Amira Pandey, Adv.
Mr. Shubham Rai, Adv.
Mr. Chandan Tiwary, Adv.
Ms. Jaya Kumari, Adv.
Mr. Arjir Srivastava, Adv.

Mr. Kisalaya Shukla, AOR
Mr. Swami Nath, Adv.
Ms. Madhu Kumari, Adv.
Mr. Jai Prakash Pathak, Adv.

Mr. Lokendra Kumar, Adv.
Mr. Keshav Baheti, Adv.
Ms. Kamishala Saini, Adv.
Ms. Aanchal Maheshari, Adv.
Mr. Rameshwar Prasad Goyal, AOR

Mr. Shashi Kiran, Sr. Adv.
Mr. Vishal Singh Chander, Adv.
Mr. Ankur Dixit, Adv.
Mr. Prabhat Singh, Adv.
Mr. Suraj Kumar Jha, Adv.
Mr. Abhijit Sengupta, AOR

Mr. Sanjay Mani Tripathi, Adv.
Mr. Aditya Raj, Adv.
Mr. Veerla Sateesh Kumar, Adv.
Ms. Anu Gupta, AOR

Mr. Dwarka Sawale, Adv.
Ms. Manju Sharma Jetley, AOR

Ms. Charu Mathur, AOR

Mr. Chandra Prakash Sharma, AOR

Mr. Mukesh Verma, Adv.
Mr. Shashan Singh, AOR

Mr. Mukesh Verma, Adv.
Mr. G.P. Mehto, Adv.
Mr. Shashank Singh, AOR

Mr. Vipul Shukla, Adv.
Ms. Rashmi Dixit, Adv.
Ms. Rashmi Shukla, Adv.
Mr. Abdul Qadir Abbasi, AOR

Mr. Shriram P., Adv.
Mr. Nachiketa Vajpai, Adv.
Ms. Manisha Sunil Kumar, Adv.
Mr. Anandhu S. Nair, Adv.

Mr. Arun Kumar Singh, Adv.
Mr. H.K. Naik, Adv.
Mr. Dhananjay Kumar Tyagi, Adv.

Mr. Shish Pal Laler, Adv.
Mr. Hitesh Kumar, Adv.

Mr. Vedant Pradhan, Adv.
Mr. Hardik Giri, Adv.
Mr. Pranar Singh, Adv.
Mr. Vedant Singh, AOR

Mr. Devendra Kumar Shukla, AOR
Mr. Durgesh Kumar Gupta, Adv.
Mr. Rishabh Yadav, Adv.
Mr. Ramnesh Sahu, Adv.

For Respondent(s) : Ms. Aishwarya Bhati, A.S.G.
Mr. Ankit Goel, AOR
Mr. Mayank Tiwari, Adv.
Ms. Sunit Chaudhary, Adv.

Mr. Pradeep Kumar Yadav, Adv.
Mr. Gopal Singh, Adv.
Ms. Anjale Kumari, Adv.
Mr. Deepak Yadav, Adv.
Mr. Taiyyab Khan Salmani, Adv.
Ms. Manish Nagpal, Adv.
Mr. Sanjeev Malhotra, AOR

Mr. Satyajeet Kumar, AOR
Mr. Akshat Shrivastava, AOR
Mr. Sandeep Jindal, AOR

Mr. Jugul Kishor Gupta, AOR
Mr. Vinay Kumar Aherodiya, Adv.
Mr. Vasim Akhter, Adv.
Mr. Dilip Kumar, Adv.
Ms. Sonu Kumari, Adv.

Mr. Satish Pandey, AOR
Mr. Abbula Kalam, Adv.
Ms. Jay Jaimini Pandey, Adv.
Mr. Dwaipayan Chatterjee, Adv.
Mrs. Smriti Kumari, Adv.
Mr. Kafeel Ahmed, Adv.
Mr. Akbar Ali, Adv.
Mr. Mahendra Pratap Singh, Adv.
Mr. Harendra Kumar Sharma, Adv.
Mr. Satya Prakash Narain Tripathi, Adv.
Mr. Meghraj Singh, Adv.
Mr. Puneet Mishra, Adv.

Ms. Namrata Choudhary, Adv.
Ms. Snehlata Mishra, Adv.
Mr. Bhanu Pratap Singh, Adv.
Mr. Ranjeet Ranjan, Adv.
Ms. Aswathi M.k., AOR

Dr. Vinod Kumar Tewari, AOR
Mr. Pramod Tiwari, Adv.
Mr. Vivek Tiwari, Adv.
Mr. Bhoopesh Pandey, Adv.
Ms. Priyanka Dubey, Adv.
Mr. Piyush Sardana, Adv.
Mr. Amit Bhardwaj, Adv.
Mr. Sk Warish Ali, Adv.
Mr. Ravi Ketan, Adv.
Mr. Ramnesh Verma, Adv.

Mr. Pinku Singh, AOR
Mr. Amit Pawan, AOR

Mr. Ramjee Pandey, AOR
Mr. Yogendra Singh, Adv.
Mr. Tamal Sanyal, Adv.
Ms. Jonali Biswas, Adv.
Mr. Nakul Dev, Adv.
Ms. Sneha Singh, Adv.
Mr. Hemant Singh Sikarwar, Adv.

Mr. B.K. Gautam, Adv.
Mr. Rajender Kumar, Adv.
Mr. Himanshi Bagre, Adv.
Mr. Sudheer Ranga, Adv.
Mr. Dhananjay Kumar, Adv.
Mr. Ramnesh Kumar Shahu, Adv.
Mr. Sumant Dutt, Adv.
Mr. A.K. Yadav, Adv.
Mr. Abhishek Chakraborty, Adv.
Mr. Ajay Jain, Adv.
Mr. Jinendra Jain, AOR
Mr. Krishna Sharma, Adv.
Mr. M.N. Mishra, Adv.
Ms. Bijay Lakshmi, Adv.
Mr. Manoj Gautam, Adv.
Mr. Kashish Gupta, Adv.

Mr. Vinay Kumar Parihar, Adv.
Mr. Shalvi Shukla, Adv.
Mr. P.O. Sharma, AOR

Mr. K.B. Upadhyay, Adv.
Mr. S.N. Tripathi, Adv.
Mr. Shailesh Tiwari, Adv.
Mr. Sunil Kumar Pandey, Adv.
Mr. Maruti Nandan, Adv.
Mr. Hem Kumar, Adv.
Mr. Ashish Kumar Upadhyay, AOR

Mr. Prithvi Pal, AOR

Mr. Nikhil Rohatgi, Adv.
Ms. Samten Doma Lachungpa, AOR

Dr. Brij Bhushan K Jauhari, Adv.
Mr. Deepak Jyoti Ghildiyal, Adv.
Mr. Arun Chandra Srivastava, Adv.
Mr. Abhishek Krishna, Adv.
Mr. O.P.Singh, Adv.
Mr. Gaurav Yadav, Adv.
Dr. Sushil Kumar Sharma, Adv.
Mr. Harsh Mahan, Adv.
Ms. Purnima Jauhari, AOR

Mr. Sandeep Kumar Dwivedi, AOR

Mr. Amit Kumar, Adv.
Ms. Anira Pandey, Adv.
Mr. Shubham Rai, Adv.
Mr. Chandan Tiwary, Adv.
Ms. Jaya Kumari, Adv.
Mr. Arjit Shrivastava, Adv.
Mr. Shwami Nath, Adv.
Ms. Madhu Kumari, Adv.
Mr. Jay Prakash Pathak, Adv.
Ms. Smita Amratlal Vora, AOR

Mr. Sandeep Singh Dhingra, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. Akhileshwar Jha, Adv.
Mr. Yash Pal Singh, Adv.
Mr. Anupam Kumar, Adv.
Mr. Raghvendra Pratap Singh, Adv.
Mr. A.K. Mishra, AOR

Mr. Ashutosh Yadav, AOR
Mr. Mayank Kumar Singh, Adv.
Mr. Rajiv Kumar Sharma, Adv.
Mr. Amrish Tiwari, Adv.

Mr. T.N. Tripathi, Adv.
Mr. Ramesh Kumar Pandey, Adv.
Mr. Rameswar Pd Goyal, AOR

Mr. Ashutosh Kumar Mishra, AOR

Mr. Dinesh Kumar Tiwary, Adv.
Mr. Krishna Kant Shukla, Adv.
Mr. Awadhesh Kumar, Adv.
Mr. Satyam Pandey, Adv.
Mr. Vishweshwar Mishra, Adv.

Mr. Kausar Raza Faridi, AOR

Mr. Prashant Kumar Umrao, AOR
Mr. Sandeep Kumar Mishra, Adv.
Mr. Abhishek Singh, Adv.

Ms. Anwasha Saha , AOR

Ms. Misha Rohatgi, AOR

Mr. Vipin Kumar, AOR
Mr. Pramod Kumar Singh, Adv.
Mr. Deepak Goel, Adv.
Mr. Mahendra Singh, Adv.
Mr. D.N. Ojha, Adv.
Ms. Kajal Singh, Adv.
Ms. Nisha Rani, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 29.01.2026 at 1.00 P.M.

(RAJNI MUKHI)
ASTT. REGISTRAR-cum-PS

(ANU BHALLA)
COURT MASTER (NSH)